

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-40(PB)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: S K R Finance & Capital Pvt. Ltd.
And
BSBK Engineers Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Suresh Kalia, Adv	Adv	Relatives Copying	RKH
2.	Palash Agarwal, Adv	Adv		

ORDER

Order reserved.

-Sd- 

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

-Sd- 

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
20.04.2017

U.D. MEHTA,
MEMBER (JUDICIAL)